

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

Thomas Cook (India) Limited

This announcement ("Announcement") is with reference to the public announcement ("PA") issued on March 08, 2008 and addendum cum corrigendum to the Public Announcement ("Addendum") issued on March 27, 2008 by Kotak Mahindra Capital Company Limited ("Manager to the Offer") for and on behalf of Thomas Cook UK Limited, a private limited company incorporated under the laws of England (hereinafter referred to as the "Acquirer") pursuant to and in compliance with, among others, regulation 10 and regulation 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997, as amended ("Regulations").

Shareholders are requested to kindly note the following:

The Letter of Offer is in the process of finalization and shall be dispatched to the shareholders of Thomas Cook (India) Limited once we have received all the necessary clarifications. Subsequently, the original timeline as circulated in the Public Announcement stands revised and we will issue a public announcement containing the revised timeline for the Offer in due course. The public announcement shall appear in the same newspapers in which the original Public Announcement had appeared viz. Business Standard (all editions), Prahtakal (all editions) and Sakal (Mumbai edition).

This announcement should be read in conjunction with the PA and Addendum issued thereafter. Terms used but not defined in this announcement shall have the same meaning as assigned in the PA and/or Addendum. The Board of Directors of the Acquirer accepts full responsibility for the information contained in this announcement and also accepts responsibility for the obligations of the Acquirer laid down under the Regulations.

This announcement is expected to be available on the SEBI website at <http://www.sebi.gov.in>

Issued by the Manager to the Offer for and on behalf of the Acquirer



kotak[®]
Investment Banking

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Dated: April 23, 2008

Place: Mumbai